NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

108. I.A.5636/2023
I.A. 3486/2023
IN
C.P. (IB)/99(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.03.2024**

NAME OF THE PARTIES: ASREC (India) Limited
V/s.
In and Out Advertising Pvt Ltd

Appearances:

Adv. Jayanta Kar I/b S Jalan & Co for the Respondent in IA 5636/23 and IA 3486/23.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

At the joint request of the parties, list on **18.04.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

---Rajeev---